

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Sensitization Programme - Nomination of Magistrates, Chief Metropolitan Magistrates and Addl. Chief Metropolitan Magistrates who are working in the twin cities of Hyderabad, Ranga Reddy District and Medchal-Malkajgiri Districts to participate in the Sensitization Programme on the Challenges involved in conducting proceedings on Criminal side including Section 41 and 41A Cr.P.C., on 03.09.2022 (Saturday) from 10.00 a.m. to 1:00 p.m. and also to participate in the Webinar relating to **“Victim Compensation in POCSO Cases”** on 03.09.2022 (Saturday) from 2.00 p.m. to 05.00 p.m., at Telangana State Judicial Academy, Secunderabad - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. Letter Roc.No.540/2022/TSJA-Sec'bad, dated 25.08.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's Proceedings Roc.No.1593/SO/2022 dated 30.08.2022.

ORDER ROC.NO.3364A/2022-B.SPL., DATED: 01.09.2022

The High Court is pleased to pass the following order:

The Officers mentioned in Column No.2, are hereby nominated to participate in the Sensitization Programme on the Challenges involved in conducting proceedings on Criminal side including Section 41 and 41A Cr.P.C., on 03.09.2022 (Saturday) from 10.00 a.m. to 1:00 p.m. and also to participate in the webinar relating to **“Victim Compensation in POCSO Cases”** on 03.09.2022 (Saturday) from 2.00 p.m. to 05.00 p.m., at Telangana State Judicial Academy, Secunderabad. Further the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.DURGA PRASAD, Chief Metropolitan Magistrate, <i>Hyderabad.</i>	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.
2.	SRI M.RAJENDER, I Additional Chief Metropolitan Magistrate, Hyderabad.	
3.	SRI K.V.CHANDRA SHEKAR RAO II Additional Chief Metropolitan Magistrate, Hyderabad.	
4.	SRI C.VIKRAM, III Additional Chief Metropolitan Magistrate, Hyderabad.	
5.	SRI MUDIGONDA RAJU, IV Additional Chief Metropolitan Magistrate, Hyderabad.	

6.	SMT. G.RADHIKA V Additional Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad.
7.	SRI N.SANTOSH KUMAR (NEMURI) VI Additional Chief Metropolitan Magistrate, Hyderabad.
8.	SMT. B.SOJANYA VII Additional Chief Metropolitan Magistrate, Hyderabad.
9.	SMT. KAVITHA KARNATI VIII Additional Chief Metropolitan Magistrate, Hyderabad.
10.	SRI G.UDAY BHASKAR RAO IX Additional Chief Metropolitan Magistrate, Hyderabad.
11.	SMT. N.PRASANTHI X Additional Chief Metropolitan Magistrate, Secunderabad.
12.	SRI K.KIRAN KUMAR XI Additional Chief Metropolitan Magistrate, Secunderabad.
13.	SMT M.KALPANA, XXII Additional Chief Metropolitan Magistrate, Secunderabad.
14.	SRI V.ESWARAIAH, XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.
15.	SMT. R.M.SUBHAVALLI XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.
16.	SRI T.KANHYA LAL XIV Additional Chief Metropolitan Magistrate, Hyderabad.
17.	SMT. B.PUSHPALATHA XV Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad.
18.	SMT M.EUNICE, XVI Additional Chief Metropolitan Magistrate, Hyderabad.
19.	SMT. P.SAI SUDHA XVII Additional Chief Metropolitan Magistrate, Hyderabad.
20.	SRI G.PRAVEEN KUMAR, Addl. Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)- cum-XXI Additional C.M.M., Hyderabad.

Secretary,
District Legal Services Authority, Criminal
Courts, Hyderabad.

21.	MS. VADLURI SUSHMITHA, I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad.	Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad
22.	MS. JYOTHIRMAI KAKUMANI, III Metropolitan Magistrate, (Mobile Court under M.V. Act), Hyderabad.	
23.	SRI K.GOPI KRISHNA IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.	
24.	SRI A.MANIKANTA, Special Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.	
25.	SMT. SUSHMA MADAMANCHI, V Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
26.	SRI MOHD. ABDUL KHALEEL VI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
27.	SRI GHOUSE PASHA MD. II Metropolitan Magistrate -Cum- Special Judicial Magistrate of First Class for Railways , Secunderabad.	Prl. Rent Controller, City Small Causes Court, Secunderabad -cum-XVII Assistant Judge, City Civil Court, Secunderabad.
28.	SMT. GOOLLA SPANDANA, VII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
29.	SRI BUDDARAPU SAI MANOJ, VIII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
30.	SMT. RAJITHA GOPU, X Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
31.	SMT. SWATHI MURARI XI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
32.	SRI ANKIT SARWA, XII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	

33.	SMT. VUSHA KRANTHI, Principal Junior Civil Judge -cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
34.	SRI DARAVATH UDAY NAIK, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District at LB Nagar.	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
35.	SRI KOTHA RAVI III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District at LB Nagar.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
36.	KUM. GNISHKA PATRUDU Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
37.	SRI DEVENDRA BABU D. Special Judicial Magistrate of First Class (Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
38.	Ms. SHRADDHA SEHGAL, VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy District at LB Nagar.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
39.	SRI MARUTHI PRASAD P., Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
40.	SMT. BOMMATHI BHAVANI, Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Senior Civil Judge -cum-Assistant Sessions Judge, Rangareddy District at Kukatpally.
41.	SRI B.SRIRAM (BANOTHU), I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	
42.	SMT. S.SHIVALEELA, II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	
43.	SMT. E.SUCHARITHA, Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B. Nagar.

44.	SRI JAMANA VENKATA SATYA RAJ KIRAN, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, <i>Rangareddy District at L.B. Nagar.</i>
45.	MS. RUBINA FATHIMA, II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, <i>Rangareddy District at L.B. Nagar.</i>
46.	SMT. P.CHANDANA, Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, <i>Rangareddy District at L.B. Nagar.</i>
47.	MS. ANAMIKA, Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
48.	SMT. FARHEEN KOUSER, Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheshwaram.	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.
49.	SMT. P.DEVI MANASA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Chevella.
50.	SRI JEEVAN SURAJ SINGH, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.
51.	SMT. K.POOJA, Principal Junior Civil Judge-cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
52.	SRI VARUN TEJ (VIYYAPU) I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal- Malkajgiri District at Malkajgiri.	I Additional Senior Civil Judge -cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri
53.	SRI S.R.DILIP KUMAR NAIK, II Additional Junior Civil Judge-cum- II Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri.	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
54.	SMT. M.HIMABINDU (MUDAVATH) Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal, at L.B. Nagar.	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
55.	Ms. J.SIREESHA (JADDIDI) I Additional Junior Civil Judge-cum- V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.	II Additional Senior Civil Judge-cum-II Addl Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.

56.	SRI G.SAI SHARATH II Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.	I Additional Senior Civil Judge -cum-I Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.
57.	SRI P.B.KIRAN KUMAR, Principal Junior Civil Judge-cum-VII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
58.	SRI P.PAVAN KUMAR, II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
59.	SRI K.PARDHA SARADHI RAO, III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal.
60.	SRI T.MURALI MOHAN, Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally.
61.	SRI A.PRAVEEN (ARAVA) II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the Academic programme and Webinar at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Metropolitan Sessions Judge, Hyderabad
4. The Chief Judge, City Small Causes Court, Hyderabad.
5. The Principal District and Sessions Judge, Ranga Reddy at L.B.Nagar
6. The Principal District and Sessions Judge, Medchal-Malkajgiri District.
7. The I Additional District and Sessions Judge, Ranga Reddy at L.B.Nagar
8. The I Additional District and Sessions Judge, Medchal-Malkajgiri District.

9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
11. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

12. **THE SECTION OFFICERS :**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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